

1	2	3
3.	Continental Aviation	36.83
4.	City Link Airways	0.59
5.	Cosmos Flights Ltd.	1.55
6.	Damania Airways	128.39
7.	Delhi Gulf Airways	0.65
8.	Elbee Airlines	3.87
9.	East West Airlines	1185.06
10.	Eastern Airways	0.10
11.	Gujarat Airways	2.76
12.	Jet Airways	208.06
13.	Jagson Airlines	20.84
14.	KCV Airlines	0.95
15.	Mals Deoghar Airways	0.32
16.	Modiluft Airlines	248.90
17.	Megapode Airlines	0.24
18.	NEPC Airlines	113.20
19.	Raj Aviation	4.59
20.	Sahara India Ltd	143.67
21.	Span Aviation	4.20
22.	Saraya Aviation Pvt. Ltd.	10.81
23.	Trans Bharat Aviation Pvt. Ltd.	12.90
24.	UP Air	33.57
25.	VIF Airways	15.30

Development of Heritage Tourism in Rajasthan

1736 SHRI TARACHAND BHAGORA : Will the Minister of TOURISM be pleased to state :

(a) whether there is any proposal for Development of Heritage Tourism in Rajasthan.

(b) if so, since when the said scheme is in operation.

(c) the facilities being provided by the Government of Rajasthan for converting the mansions, forts and palaces into Hotels under the said scheme and the maximum limit of facilities/assistance likely to be provided.

(d) the number of mansions, forts and palaces converted into Heritage Hotels so far in Rajasthan and

(e) the extent of financial assistance provided to the owners of the said hotels?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b). Yes, Sir, the scheme is in operation

since 1992.

(c) The Government of Rajasthan has a scheme from 1993 providing for 20% of the eligible capital investment or 20.00 lakhs whichever is less for Heritage Hotel projects anywhere in the state of Rajasthan and also grant of 25% of the cost of Diesel generating sets or Rs.50,000/- whichever is less for Heritage projects as from 6.6.1994.

(d) There are 30 classified Heritage hotels functioning in Rajasthan at present.

(e) Under the above scheme, the Government of Rajasthan has so far provided assistance of Rs.19.62 lakhs. The Central Government has also released Rs.63.15 lakhs under its scheme for Capital and interest subsidy.

Reservation in Public Sector Undertakings

1737 SHRI RAM KRIPAL YADAV : Will the Minister of WELFARE be pleased to state :

(a) whether it is a fact that the Public Sector Undertakings are not following the recommendations of the Mendal Commission in regard to reservation.

(b) if so, whether the Government have made any review in this regard.

(c) the names of the Undertakings which have followed the recommendations and those which have not followed; and

(d) the action taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (d) The information is being collected and will be laid on the Table of the House.

[English]

Foreign Investment

1738 SHRI P.R. DASMUNSI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Mitsubishi, Huandai of Japan and Korea Republic is engaged in installation of Telecom projects in the country, and

(b) the terms and conditions of these companies specially in investment-sector till 31.3.95?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) M/s Mitsubishi of Japan is one of the Foreign Partners in the Joint Venture Company - M/s RPG Cellular Services Ltd. providing Cellular Mobile Telephone Services in Madras. M/s Huandai of South Korea is not engaged in the installation of a Telecom. Project in the country.